

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No222
CA(CAA)/52(AHM)2022

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Nexion International Private Limited
Nexion Surface Private Limited
Simpolo Vitrified Private Limited

.....Applicant

.....Respondent

Order delivered on 31/10/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Adv.
For the Respondent :

ORDER

Learned Senior Counsel Mr. Pahwa for the Applicant states that order dated 06.09.2022 is complied.

List for hearing on 07.11.2022.

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)